

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20/2016
NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others
NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

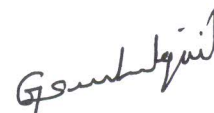
VIJAYA PRASHANTH. S
For R. Sankaranarayanan
and King and partner.

counsel for R1 - R4
and R6.



G. SUSHEELA

Counsel for petitioners



ORDER

Ms G Susheela, counsel for petitioners present. Shri S Vijaya Prashanth, counsel for R1 to R4 and also representing R6 present. Counsel for petitioner filed rejoinder and served a copy of the same to the other side. Time extended for filing of sur rejoinder, if any, by counsel for respondents. Put up on **10.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)